

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

SPECIAL LEAVE PETITION (CRIMINAL) Diary No(s). 21495/2021

BAJRANGI

Petitioner(s)

VERSUS

THE STATE OF UTTAR PRADESH

Respondent(s)

(FOR ADMISSION and I.R. and IA No.124826/2022-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT and IA No.124824/2022-EXEMPTION FROM FILING O.T. and IA No.124823/2022-CONDONATION OF DELAY IN REFILING / CURING THE DEFECTS and IA No.124825/2022-PERMISSION TO FILE LENGTHY LIST OF DATES and IA No.124822/2022-EXEMPTION FROM CUSTODY CERTIFICATE)

Date : 30-09-2022 This petition was called on for hearing today.

CORAM :

HON'BLE MS. JUSTICE BELA M. TRIVEDI
[IN CHAMBER]

For Petitioner(s)

Gaurav, AOR

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

IA No.124822/2022

Application for Exemption from custody certificate stands
allowed.

Registry to proceed further.

(HARSHITA UPPAL)
SENIOR PERSONAL ASSISTANT

(RAM SUBHAG SINGH)
BRANCH OFFICER